

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : IBA/491/2020  
**NAME OF THE PETITIONER(S)** : M/S. Thaicom Public Company Ltd  
**NAME OF THE RESPONDENTS** : M/s. Raj Television Network Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. Abishek Anand for the Applicant.

Ld. Counsel Shri. T K Bhaskar for the Respondent.

Written submissions filed by the Counsel for the parties.

Arguments have already been advanced.

Respondent is permitted to file the additional written synopsis distinguishing the judgments filed in the written synopsis filed by the Applicant within two days from today.

Orders Reserved.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)